COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS (ENGLISH VERSION)



Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-SEVENTH REPORT

(Third Lok Sabha)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Thirty-seventh Report.
- 2. The Committee met on the 16th March, 1964 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 20th March, 1964.
- 3. The Members whose resolutions had been included in the List of Business for the 10th March, 1964 had been invited to present their views on the resolutions before the Committee. Shri Tridib Kumar Chaudhuri and Dr. L. M. Singhvi attended the sitting.
 - 4. The Committee recommend the allocation of time as follows:-
 - (1) Resolution regarding Minorities in East Pakistan.

l hour 15 minutes.

(2) Resolution regarding Food production.

l hour.

(3) Resolution regarding People's Procurator.

11 hours.

(4) Resolution regarding Secondary Education Grant 1 hour. Commission.

New Deter:

March 16, 1964.

Phalguna 26, 1885 (Saka).

S. V. KRISHNAMOORTHY RAO,

Chairman,

Committee on Private Members' Bills and Resolutions.

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